

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 24038/2019

THE SECRETARY URBAN DEVELOPMENT AND HOUSING DEVELOPMENT & ORS.
Petitioner(s)

VERSUS

SHANKAR LAL AGARWAL Respondent(s)

Date : 21-01-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Milind Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None appeared for the petitioner when called.

Service is complete on the sole respondent. Vakalatnama and counter affidavit on behalf of the sole respondent has not been filed, despite four weeks' time was granted vide order dated 7.11.2019. Since none appeared for the respondent when called, further opportunity to file counter affidavit stands declined. However, vakalatnama may be filed.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar